NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 11/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2016

NAME OF THE PARTIES:

M/s. Shadaab Ahmed Shabbir Pvt. Ltd.

V/s.

M/s. Pluto Estates Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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9	ESTATES.	Dipapeton	flut bà
	PVT LTD.	SHARK HOLDER	23/11/2016.
2.	Kunal Dwar a/w.	kdas Advocate	
	Amit Kakei	. Idvocate	Lunia
	Little & Co	for Respondent	
3.	Shabbir Pa	12 St. 5 83	Parel
	Puto Estal	tel Chairman	Sham a Pard

Common Order

CP No. 10/397-398/CLB/MB/MAH/2015

CP No. 11/397-398/CLB/MB/MAH/2015

CP No. 12/397-398/CLB/MB/MAH/2015

CP No. 13/397-398/CLB/MB/MAH/2015

At request of the parties, list this matter for hearing on 11.1.2017.

sd/-B.S.V. PRAKASHKUMAR Member (Judicial)

sd/V. NALLASENAPATHY
Member (Technical)